

(ii) A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Indian Pharmacopoeia Commission (IPC), Ghaziabad, Uttar Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Commission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.4075/17/21]

- I. Reports and Accounts (2019-20) of various Organisations and related Papers**
- II. MOU (2020-21) between Government of India and NBCFDC**

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Krishan Pal, I lay on the Table —

I. (1) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Twenty-eighth Annual Report and Accounts of the National Backward Classes Finance and Development Corporation (NBCFDC), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T.4299/17/21]

(2) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Sanjose Welfare Centre, Ettumanoor, Kerala, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L.T.4157/17/21]

- (ii) (a) Annual Report and Accounts of the Durgabai Deshmukh Mahila Sabha (Andhra Mahila Sabha), Hyderabad, Telangana for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Sabha.

[Placed in Library. See No. L.T.4161/17/21]

- (iii) (a) Annual Report and Accounts of the Kabi Narasingh Math Blind, Deaf & M.R School, Ganjam, Odisha, for the year 2019-20, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institution.
[Placed in Library. See No. L.T.4160/17/21]
- (iv) (a) Annual Report and Accounts of the Centre for Rehabilitation Services and Research (CRSR), Bhadrak, Odisha, for the year 2019-20, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Centre.
[Placed in Library. See No. L.T.4159/17/21]
- (v) (a) Annual Report and Accounts of the Chaitanya Institute Centre, Vizianagaram, Andhra Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Centre.
[Placed in Library. See No. L.T.4156/17/21]
- (vi) (a) Annual Report and Accounts of the Vegesna Foundation, Ranga Reddy, Telangana, for the year 2019-20, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Foundation.
[Placed in Library. See No. L.T.4162/17/21]
- (vii) (a) Annual Report and Accounts of the Regional Rehabilitation and Research Centre, Rourkela, Odisha, for the year 2019-20, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Centre.
[Placed in Library. See No. L.T.4164/17/21]
- (viii) (a) Annual Report and Accounts of the Woman and Child Welfare Centre, Vizianagaram, Andhra Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Centre.
[Placed in Library. See No. L.T.4166/17/21]
- (ix) (a) Annual Report and Accounts of the Child Guidance Centre, Hyderabad, Telangana, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Centre.
[Placed in Library. See No. L.T.4152/17/21]
- (x) (a) Annual Report and Accounts of the Annamma School for Hearing and Physically Handicapped and Baby Care Centre, Ibrahimpatnam, Andhra Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institution.
[Placed in Library. See No. L.T.4155/17/21]
- (xi) (a) Annual Report and Accounts of the Centre for S.K.R. Pupils Welfare Society, Prakasam, Andhra Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Society.
[Placed in Library. See No. L.T.4154/17/21]
- (xii) (a) Annual Report and Accounts of the Association for Social Reconstructive Activities (ASRA), Cuttack, Odisha, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.
[Placed in Library. See No. L.T.4153/17/21]
- (xiii) (a) Annual Report and Accounts of the Velugu, Madanapalle, Andhra Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T.4163/17/21]
- (xiv) (a) Annual Report and Accounts of the Bhairabi Club, Khordha, Odisha, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Club.
[Placed in Library. See No. L.T.4158/17/21]
- (xv) (a) Annual Report and Accounts of the Sweekaar Academy of Rehabilitation Sciences, Telangana, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Academy.
[Placed in Library. See No. L.T.4165/17/21]

- (xvi) (a) Annual Report and Accounts of the Centre for Mental hygiene, Imphal, Manipur, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L.T.4167/17/21]

- II. Memorandum of Understanding between the Government of India (Ministry of Social Justice and Empowerment) and the National Backward Classes Finance and Development Corporation (NBCFDC), for the year 2020-21.

[Placed in Library. See No. L.T.3118/17/21]

Notifications of the Ministry of Consumer Affairs, Food and Public Distribution

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Danve Raosaheb Dadarao, I lay on the Table—

(i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs), under Section 105 of the Consumer Protection Act, 2019, along with Delay Statements:-

- (1) G.S.R. 447 (E), dated the 15th July, 2020, publishing the Consumer Protection (Central Consumer Protection Council) Rules, 2020.
- (2) G.S.R. 448 (E), dated the 15th July, 2020, publishing the Consumer Protection (Consumer Disputes Redressal Commissions) Rules, 2020.
- (3) G.S.R. 449 (E), dated the 15th July, 2020, publishing the Consumer Protection (General) Rules, 2020.
- (4) G.S.R. 450 (E), dated the 15th July, 2020, publishing the Consumer Protection (Mediation) Rules, 2020.
- (5) G.S.R. 451 (E), dated the 15th July, 2020, publishing the Consumer Protection (Salary, Allowances and Conditions of Service of President and Members of the State Commission and District Commission) Model Rules, 2020.